

**Meeting of Governing Body of ICCR**

8039. SHRI PIYUS TIRAKY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Governing Body of the Indian Council for Cultural Relations has not met twice every year as per the rules and Regulations of the council during the last several years;

(b) if so, the reasons therefor; and

(c) the action taken or proposed to be taken against the defaulting officials?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). According to the Constitution the ICCR, its Governing Body is required to meet at least twice a year. The governing Body met twice during the year 1989-90. However, it could meet only once each year during 1987-88 and 1988-89 owing to unavoidable reasons.

(c) Does not arise.

[*Translation*]

**SC/ST Employees in Ministry**

8040. SHRI CHHABIRAMARGAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of employees working in

his Ministry, category-wise and the percentage of Scheduled Castes/Scheduled Tribes employees among them, category-wise;

(b) The number of posts reserved for Scheduled Castes/Scheduled Tribes filled during the last three years in each category;

(c) whether Government propose to fill the remaining vacancies by carrying them forward; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) The details are given in Statement – I below.

(b) The details are given in Statement – II below. reservations do not apply in Grades I to IV of the IFS and Senior Scale.

(c) Yes, Sir.

(d) All unfilled SC/ST vacancies are being carried forward according to the rules and shall be filled in the following recruitment year by SC/ST candidates subject to availability of eligible candidates and restricted to 50 per cent of the total vacancies in each year.

The Ministry would also endeavour to recruit SC/ST candidates through Special Recruitment Drives and where the rules so provide through Limited Departmental Examinations held exclusively for SC/ST candidates.

## STATEMENT-I

Sl. No.	Category	Total	SC	%	ST	%
1	2	3	4	5	6	7
1.	Grade-I of IFS	21	—	—	—	—
2.	Grade-II of IFS	26	2	7.7	—	—
3.	Grade-III of IFS	116	12	10.35	10	8.9
4.	Grade-IV of IFS	103	11	10.6	6	5.8
5.	Senior Scale of IFS	243	47	19.34	17	6.99
6.	Junior Scale of IFS	46	7	15.21	4	8.69
7.	Grade I of IFS (B)	107	21	19.62	3	2.80
8.	Integrated Grade II and III of IFS (B)	315	52	16.5	7	2.2
9.	Grade IV of IFS (B)	687	75	10.9	31	4.5

Sl. No.	Category	Total	SC	%	ST	%
1	2	3	4	5	6	7
10.	Grade V of IFS (B)	183	34	18.57	16	8.74
11.	Grade VI of IFS (B)	389	47	12.08	21	5.3
12.	Grade II of Cypher Sub-Cadre	186	20	10.75	2	1.07
13.	Selection Grade of Stenographers' Cadre	28	3	10.71	—	—
14.	Grade I of Stenographers' Cadre	182	12	6.59	—	—
15.	Grade II of Stenographers' Cadre	344	36	10.46	1	0.02
16.	Grade III of Stenographers' Cadre	114	16	14.03	3	2.5
17.	Other Group 'C' employees	123	21	17.07	—	—
18.	Group 'D' employees	490	143	29.18	10	2.04
19.	Ex-cadre employees	206	8	3.9	1	0.48

## STATEMENT-II

SC/ST reserved posts filled during the last 3 years

Sl. No.	Category	SC	ST
1	2	3	4
1.	I.F.S. Probationers (Jr. Scale)	4	3
2.	Grade-I of IFS (B)	8	2
3.	Integrated Grade-II and III of IFS (B)	21	3
4.	Grade IV of IFS (B)	32	14
5.	Grade V of IFS (B)	14	8
6.	Grade VI of IFS (B)	12	5
7.	Grade-II of Cypher Sub-Cadre	7	2
8.	Selection Grade of Stenographers' Cadre	—	—

This grade has been merged

Sl. No.	Category	SC	ST
1	2	3	4
9.	Grade-I of Stenographers' Cadre	1	—
10.	Grade-II of Stenographers' Cadre	15	—
11.	Grade-III of Stenographers' Cadre	11	2
12.	Other Group 'C' posts	—	—
13.	Group 'D' posts	37	1
14.	Ex-cadre posts	1	1

with Grade-I of Stenographers' Cadre.

Reservations apply only in case of posts filled by direct recruitment.